

RAJASTHAN HIGH COURT, JODHPUR.

NOTICE

No. I/A(iii)(a)(1)06/2022/

Date:

1. Rupsi D/o Shri Surinder Kumar (Merit No. 1),
H. NO. 31/1 Mauli Jagran Village,
Chandigarh -160102.
E-mail- rupsi.mehra769@gmail.com
2. Ms. Manpreet Kaur D/o Shri Sarvaraj Singh (Merit No. 21),
Ward No. 7, Gandhi Ward In Front of Laxminarayan Temple, Koriya,
Chhattisgarh- 497442.
E-mail- mkaur795389@gmail.com
3. Gaurav Soni S/o Madan Lal (Merit No. 47),
House No. 108, Behind Arya Smaj School, Hisar,
Haryana-125001
E-mail- gauravsoni8901@gmail.com

You are informed that upon declaring successful in the recruitment to the post of Junior Personal Assistant, you were offered appointment as Probationer Trainee Junior Personal Assistant vide order No. Estt/HC/2023/455 dated 19.10.2023 with the direction to join your duties upto 04.11.2023 but you failed to join the duties in the stipulated time.

You are, therefore, directed to join your duties within ten days from the receipt of notice if you so desire, failing which your appointment to the post of Junior Personal Assistant would be cancelled, automatically.


REGISTRAR (ADMN.)

No. 2231

Date: 23/11/23

Copy to D.I.O, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website of Rajasthan High Court.


REGISTRAR (ADMN.)